

(2)

Dated: 70/11/93.

Shri K.D. Deshpande for the
applicant. Shri R.P. Jarda for the
Respondents.

Shri Jarda points out that ~~the~~
the claim of the applicant which was
made in O.A. 567/89 was dismissed.

The applicant is not entitled to
file another application on the
same cause of action.

The application is dismissed
with no order as to costs.

Recd 1/12

25
16/11

N.K.V.
(N.K. Verma)
MCA)

W.V.
(M.S. Deshpande)
V.C.

B.

Order/Judgment dated 10/11/93
to Applicant/Respondent
on 2/12/93

Sp

Notice dtd 8-10-93 issued
to applicant recd. &
back unserved under
Post al remote Intimation
(posted)

no